

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Criminal Appeal No(s). 445/2021

KALLOO

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 22-03-2022 This appeal was called on for hearing today.

For Appellant(s)

Dr. Abhishek Atrey, AOR
Mr. Akash Giri, Adv.
Ms. Ambika Atrey, Adv.
Dr. Vidyottma Jha, Adv.

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR
Mr. Vipin Bihari Singh, Adv.
Ms. Pooja Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that service is complete in respect of sole respondent.

Trial Court and High Court records have not been received so far. Issue D.O letter for remittance of record from the concerned Court.

List again on 4.5.2022.

SAURABH PARTAP SINGH LALER
Registrar